

**CHINESE *SjJfejwo* BM. SEED FROM CHINA**

\*87. SHRI M. GOVINDA REDDY  
(ON BEHALF OF SHRIMATI VIOLET  
ALVA): Will the Minister for COMMERCE AND  
INDUSTRY be pleased to state whether India  
has received any Chinese silkworm seed from  
China?

THE DEPUTY MINISTER FOR COM-  
MERCE AND INDUSTRY (SHRI N.  
KANUNGO): Yes.

SHRI M. GOVINDA REDDY: May I know  
whether it was received as a gift or as a  
purchase?

SHRI N. KANUNGO: As a gift.

SHRI M. GOVINDA REDDY: May I know  
whether it was received in India or in China?

SHRI N. KANUNGO: Part of it was  
received in China and part of it was received  
in India.

SHRI M. GOVINDA REDDY: May I know  
what is the quantity received?

SHRI N. KANUNGO: Ten thousand  
ounces.

SHRI M. GOVINDA REDDY: May I know  
how it is being disposed of?

SHRI N. KANUNGO: It is being sent out to  
Jammu and Kashmir mostly. And also it is  
being sent out to other silk bearing areas by  
the Central Sericulture Institute.

SHRI M. GOVINDA REDDY: Has any  
been given to Mysore?

SHRI N. KANUNGO: They have not asked  
for it.

SHRI T. V. KAMALASWAMY: What is  
the commercial price of this gift?

SHRI N. KANUNGO: There is no  
commercial value of it, because the countries  
which have got these breeds do not export  
them. In fact, they prohibit their export.

SHRI T. V. KAMALASWAMY: May I  
know the value?

SHRI N. KANUNGO: Therefore, there is no  
commercial value.

MR. CHAIRMAN: Questions are over.

**WRITTEN ANSWERS TO QUESTIONS****PAKISTANI RAID NEAR BIKANER**

\*72. SHRI S. N. DWIVEDY: Will the  
PRIME MINISTER be pleased to state:

(a) whether it is a fact that on the 4th  
January 1955 a gang of Pakistani raiders  
entered Baggu near Bikaner and killed three  
Indian police constables;

(b) if so, whether any protest note has  
been sent to the Government of Pakistan; and

(c) what steps have been taken or  
are being taken to check the recur-  
rence of such incidents?

THE DEPUTY MINISTER FOR EX-  
TERNAL AFFAIRS (SHRI ANIL K. CHANDA):  
(a) and (b). Yes, Sir.

(c) In addition to the protest lodged with  
the Government of Pakistan in regard to this  
incident, it has been suggested to that  
Government that the question of adopting  
some effective machinery for the prompt  
disposal of complaints relating to such  
incidents as well as for the establishment of  
peaceful and friendly regime on the border in  
co-operation between the police and other  
authorities should be discussed between the  
representatives of the two countries.

**ARREST OF *Satyagrahis* IN GOA**

\*75. MOULANA M. FARUQI: Will the  
PRIME MINISTER be pleased to state:

(a) whether Government are aware of the  
number of *satyagrahis* arrested in Goa since  
the 27th January 1955;